

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-69/2004/2781 /A

From :- Smti Pronita Morang,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Smti. Rousan Ara Rahman,  
District & Sessions Judge,  
Bajali.

Dated Guwahati, the 22<sup>nd</sup> April, 2025.

Sub:- **Station leave.**

Ref:- Your letter No. DJ/BAJ/2025/441/E Dtd. 11.04.2025.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the morning of 12.04.2025 till the morning of 19.04.2025**, has been granted. The next senior most Judicial Officer available at the station would remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo No.HC.VII-69/2004/ 2782 /A, dated , 22-04-2025  
Copy to:

✓ 1. The Project Manager, Gauhati High Court.

@  
22.04.25

**JT. REGISTRAR (VIGILANCE)**

*(Signature)*